

February 27, 2023

PUBLIC NOTICE

Submission of Original Certificates

1. The Justice (Retd.) R. M. Lodha Committee (in the matter of PACL Ltd.) (“the Committee”) has decided to call for original PACL Registration Certificates from eligible investors with claims between Rs. 15,001/- and Rs. 17,000/-, whose applications have been successfully verified. Accordingly, intimation through SMS will be sent to all eligible investors, requiring them to submit original PACL Registration Certificates.
2. Investors of PACL Ltd., who receive such SMS from the Committee requiring submission of original certificates issued to them by PACL Ltd., are requested to forward the same by Registered / Speed Post to:

**SEBI Bhawan,
Plot No.C4-A, 'G' Block, Bandra-Kurla Complex,
Bandra (East), Mumbai – 400051**

3. Investors should send **only original PACL certificates** in the envelope and Certificate Number should be written on top of the envelope. Only 1 (one) original PACL certificate should be enclosed per envelope.
4. The window for accepting original certificates shall remain open from **February 27, 2023 to March 20, 2023**.
5. Investors should ensure that original PACL Registration Certificates reach the address referred to in para 2 **on or before 5:00 pm of March 20, 2023**.
6. Further, investors are cautioned against parting with their original PACL Registration Certificates unless SMS is received from the Committee, requiring submission of Original Certificates.

Nodal Officer-cum-Secretary,
Justice (Retd.) R. M. Lodha Committee
(In the matter of PACL Ltd.)